

Renaming Mahanadi Coalfields Limited

2607. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of COAL be pleased to state:

(a) whether the demands have been made for more than two decades to declare Talcher Division of Mahanadi Coalfields Limited into a separate company to be named as Brahamni Coalfields Ltd.; and

(b) the reasons for ignoring such demands/proposals ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) Coal India Limited (CIL) has reported that there is no record in CIL regarding demand of declaring Talcher Division of Mahanadi Coalfields Limited into a separate company. However, such kind of demand was raised several times by local unions and leaders in Mahanadi Coalfields Limited.

Mahanadi Coalfields Limited was formed in 1992 for better administration and governance. The company is working well after bifurcation and no problem so far have been brought to the notice. Hence there were no justified reasons to act on the demand and no action has been taken thereby. No such demand is under consideration by the Ministry of Coal at present.

Cases against de-allocation of coal blocks

2608. SHRI R. LAKSHMANAN: Will the Minister of COAL be pleased to state:

(a) whether companies, to whom coal blocks were allocated but failed to start mining activities, have approached the court against Government's decision of de-allocation of coal blocks;

(b) if so, the details of the companies which have filed cases against de-allocation;

(c) whether Government has, in the meantime, started steps for attaching bank guarantees furnished by such companies; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) Yes, sir. A number of companies have approached various courts. The details of companies which have filed court cases against the order of de-allocation of coal block(s) with or without deduction/forfeiture of bank guarantee, as the case may be, are given in Statement (*See* below).

(c) and (d) In the cases where de-allocation of the block (s) was with deduction/

forfeiture of bank guarantee, orders have already been issued except in case of Bikarm, Urtan North and Khappa & Extn. coal blocks in accordance with the advice of the Law Ministry keeping in view the directions from various courts on the writ petitions filed by the companies.

Statement

List of companies which have filed court cases against de-allocation of coal blocks

Sl. No.	Name of the Coal Block	Petitioner Company (ies)
1.	Lalgarh North	Domco Smokeless Fuel Pvt. Ltd.
2.	North Dhadu	Electro Steel Castings Limited
3.	North Dhadu	North Dhadhu Mining Co. Pvt.Ltd.
4.	North Dhadu	Adhunik Alloys and Power Ltd.
5.	North Dhadu	Jharkhand Ispect Pvt. Ltd.
6.	North Dhadu	Pawanjay Steel and Power Ltd.
7.	New Patrapara	Bhushan Steel Limited
8.	New Patrapara	Adhunik Metaliks and Anr. (Formerly Neepaz Metaliks Ltd.)
9.	New Patrapara	Sree Metaliks Ltd.
10.	Choritand Tailaya	Rungta Mines Limited
11.	Choritand Tailaya	Sunflag Iron & Steel Ltd.
12.	Choritand Tailaya	CT Mining Pvt. Ltd.
13.	Macherkunda	Bihar Sponge Iron Limited
14.	Gondkhari	Dhariwal Infrastructure (P) Ltd.
15.	Gondkhari	Maharashtra Seamless Ltd.
16.	Gondkhari	Kesoram Industries Ltd.
17.	Bhaskarpara	Ultratech Cement Ltd. (Formerly Grasim Industries Ltd.)
18.	Dahegaon Makardhokra IV	IST Steel & Power Ltd.
19.	Dahegaon Makardhokra IV	Ambuja Cements Ltd. (formerly Gujarat Ambuja Cements Ltd.)
20.	Dahegaon Makardhokra IV	Lafarge India Private Ltd.
21.	Gourangdih ABC	Himachal EMTA Power Ltd.

Sl. No.	Name of the Coal Block	Petitioner Company (ies)
22.	Gourangdih ABC	JSW Steel Ltd.
23.	Semaria Piparia	M.P. State Mining Corporation Limited
24.	Baitarni West	Baitarni West Coal Company Ltd. (JV represented by Odisha Hydro Power Corporation Ltd.)
25.	Shankarpur Bhatgaon II and Extn.	Chhattisgarh Mineral Development Corporation Limited
26.	Naini	Gujarat Mineral Development Corp. Limited
27.	Patratu	Jharkhand State Mineral Development Corporation
28.	Rabodh	Jharkhand State Mineral Development Corporation
29.	Latehar	Jharkhand State Mineral Development Corporation
30.	Pindra-Debipur-Khowatand	Jharkhand State Mineral Development Corporation
31.	Utkal D	Sainik Mining and Allied Services Ltd. (Block was allocated to Odisha mining Corporation Ltd.)
32.	Utkal D	Odisha Mining Corporation Ltd.
33.	Rawanwara North	SKS Ispat & Power Ltd.
34.	Khappa & Extn.	Dalmia Cement (Bharat) Limited
35.	Urtan North	Jindal Steel & Power Ltd., Monnet Ispat and Energy Ltd. Urtan North Mining Co. Ltd.
36.	Amarkonda Murgadangal	Jindal Steel & Power Ltd. Gagan Infra Energy Ltd. Shresht Mining & Metals Pvt. Ltd.
37.	Kesla North	Rathi Steel & Power Ltd.
38.	Majra	Gondwana Ispat Ltd.
39.	Khappa and Extn.	Sunflag Iron & Steel Co. Ltd.
40.	Bikram	Birla Corporation Ltd.
41.	Ramchandi Promotional	Jindal Steel And Power Limited
42.	North of Arkhapal	Strategic Energy Technology Systems Pvt. Ltd.
43.	Chitarpur	Corporate Ispat Alloys Ltd.
44.	Kotre Basantpur	Tata Steel Ltd.

Sl. No.	Name of the Coal Block	Petitioner Company (ies)
45.	Bundu	Rungta Mines Ltd.
46.	Chakla	Essar Power Co. Ltd.
47.	Tubed	Tata Power Co.Ltd.
48.	Mednirai	Mednirai Coal Mining Pvt.Ltd.
49.	Rajhara North	Mukund Limited
50.	Rajhara North	Vini Iron & Steel Udyod Ltd.
51.	Brahmapuri	Pushp Steel & Mining Ltd.
52.	Brahmadiha	Castron Mining Ltd.
53.	Ashok Karkatta	Essar Power Ltd.
54.	Rudrapuri B/Thesgora	Thesgora Coal Pvt. Ltd.
55.	Nakia-I & II	Vandana Global Ltd., Shri Bajrang Power & Ispat Limited, Shree Nakoda Ispat Ltd., Godawari Power & Ispat Ltd. Ind Synergy Ltd., Chhattigarh Captive Coal Mining Ltd.
56.	Madanpur (North)	Madanpur North Coal Co. Pvt. Ltd.
57.	Madanpur (South)	Madanpur South Coal Co. Ltd., Hindustan Zinc Ltd., Akshay Investment Pvt. Ltd., Chhattisgarh Steel & Power Ltd., Sarda Energy and Minerals Limited (formerly Chhattisgarh Electricity Company Ltd.), MSP Steel & Power Ltd.
58.	Madanpur (South)	Chhattisgarh Captive Coal Mining Ltd.
59.	Gare Palma IV/6	Jindal Steel & Power Ltd. & Nalwa Sponge Iron Ltd.
60.	Sayang	AES Chhattisgarh Energy Pvt.Ltd.
61.	Fatehpur	SKS Ispat & Power Limited & Prakash Industries Ltd.
62.	Rajgamar Dipside (Deavnara)	Deavnara Coalfields Pvt.Ltd., API Ispat Power Tech Pvt.Ltd., C.G. Sponge Manufactures Consortium Coal Fields Pvt.Ltd.
63.	Rajgamar Dipside (South of Phulkadih Nala)	Monnet Ispat & Energy Limited & Topworth Steel Private & Power Pvt. Limited
64.	Loahara West& Lohara Extn.	Adani Power Ltd.
65.	Bijahan	Bhushan Power & Steel Ltd.
66.	Radhikapur East	Tata Sponge Iron Ltd

Sl. No.	Name of the Coal Block	Petitioner Company (ies)
67.	Radhikapur West	OCL India Ltd.
68.	Radhikapur West	Radhikapur (West) coal Mining Pvt. Ltd.
69.	Radhikapur West	Rungta Mines Ltd.
70.	Rampia & Dip Side of Rampia	Rampia Coal Mine & Energy Private Limited
71.	Moirā Madhujore	Moirā Madhujore Coal Ltd.
72.	Tandsi-III and Tandsi-III Extn.	Mideast Integrated Steel Ltd. (Mesco Steel)
73.	Takli-Jena-Bellora (North)	Lloyds Metals & Engineers Ltd.

Demand and supply of coal

2609. SHRI HUSAIN DALWAI: Will the Minister of COAL be pleased to state:

- (a) whether the country is not producing enough coal to meet its demand;
- (b) if so, the gap between demand and supply, at present;
- (c) the potential India has in the coal sector; and
- (d) how much of this potential is being exploited, at present?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) The domestic supply of coal in 2013-14 was 571 MT whereas the actual consumption was 739.4 MT. As consequence, the gap between actual consumption and domestic supply is met through import of coal by users and this was of the order of 168.4 Mte. in 2013-14.

(c) and (d) As per GSI compilation of resources as on 1st April 2014, the inventory of Geological reserve of coal in India is 301.56 Billion Tonnes (BT) of which 125.91 BT in the proved category and balance is indicated and inferred. The production of coal in India was 565.6 Million tonnes during 2013-14.

Export and import of coal

2610. SHRI DHIRAJ PRASAD SAHU: Will the Minister of COAL be pleased to state:

- (a) the details of export and import of coal during the last three years and the current year, country-wise, quantity-wise and year-wise including the price of the exported/imported coal;